

बाहिए, हम को फूड इस कदर पैदा करने की कोशिश करनी चाहिए . . . .

**Mr. Deputy-Speaker:** The hon. Member may continue his speech on Monday.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRD REPORT

श्री हरदशाल वेदगुप्त (पूर्व दिल्ली) : श्रीमन्, मैं प्रस्ताव करता हूँ कि यह सभा गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति के तीसरे प्रतिवेदन से जो 7 जून 1967 को सभा में पेश किया गया था सहमत है ।

**Mr. Deputy-Speaker:** The question is:

**Shri P. K. Deo (Kalahandi):** Sir, before you put it to vote, I submit that more time should be given for Shri Nath Pai's Bill. Only three hours have been allotted for this. We need at least five hours to discuss this. It is such an important Bill. It is a constitutional amendment and it has far-reaching implications. So, I submit that at least five hours should be given to it.

**Mr. Deputy-Speaker:** Already there was a letter from Professor Ranga and the Committee has taken into consideration his letter and increased the time to three hours. We shall see when it comes before the House on the next occasion as to what the position is and shall consider it.

**Dr. Karni Singh (Bikaner):** On a point of clarification, Sir. I have a Bill, number 3 on the list, which is only for a formal transmission to a Joint Committee. I would like to seek your guidance as to whether this Bill can be sent to the Joint Committee

today because there are two other hon. Members who will take up so much time. My Bill is only a pure formality.

**Mr. Deputy-Speaker:** It is difficult to say at this moment. I think, it is rather impossible to reach that Bill. What I would suggest is that as he has already written to the Committee that point will be considered at the next meeting of the Committee and the Committee will give consideration to upgrading the Bill.

**Shri P. K. Deo:** Sir, the House can override the decision of the Committee.

**Mr. Deputy-Speaker:** Yes, I said so; but not now.

श्री यशपाल सिंह (देहरादून) : एक मिनट डा० कर्णो मित्र को दे दिया जाय ।

**Mr. Deputy-Speaker:** If it is possible, certainly he will get time but if it is not possible what can I say? How can I provide even a minute or a second? Time is very limited; so, I have suggested a way out.

**Dr. Karni Singh:** The only submission I wish to make is that this Bill seeks to bring in a language for the entire State of Rajasthan and therefore it is very important; hence this submission.

**Mr. Deputy-Speaker:** I have already gone through the Bill. It is not sectional; it is a language for the whole State. The Committee will take into consideration all the aspects.

Now, let us proceed with the business. The question is:

"That this House agrees with the Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th June, 1967."

The motion was adopted.